

THE HIGH COURT OF MANIPUR

AT IMPHAL

N O T I F I C A T I O N

Imphal, the 1st December, 2014

No. HCM/NALSA-2013/19357 Hon'ble the Chief Justice is pleased to constitute a Special Bench comprising of the following persons for taking up cases listed for the National Lok Adalat to be held on 06-12-2014 at the Court No. 4, High Court of Manipur –

- | | | |
|----|--|-------------------|
| 1. | Shri Maibam Binoykumar Singh,
Former Judge, Gauhati High Court, Imphal
Bench/Director, Manipur Judicial Academy | Presiding Officer |
| 2. | Shri S. Serto,
Registrar General, High Court of Manipur | Member |
| 3. | Shri L. Shyamkishor Singh,
President, High Court Bar Association of
Manipur | Member |

Sd/-

(N. RAJNIKANTA SINGH)
REGISTRAR (I/C)
HIGH COURT OF MANIPUR

Endt. No. No. HCM/NALSA-2013/19357-72 Imphal, the 1st December, 2014
Copy to:-

1. Shri Maibam Binoykumar Singh, Former Judge, Gauhati High Court, Imphal Bench/Director, Manipur Judicial Academy.
2. Shri S. Serto, Registrar General, High Court of Manipur.
3. Shri L. Shyamkishor Singh, President High Court Bar Assn. of Manipur.
4. The Public Prosecutor-cum-Govt. Advocate (High Court), Manipur.
5. The Joint Registrar (Judl. & Bench), High Court of Manipur.
6. The Joint Registrar (Admn./PM & P), High Court of Manipur.
7. The Deputy Registrar (Judl.), High Court of Manipur.
- ✓ 8. The Deputy Registrar (Admn./PM & P), High Court of Manipur.
9. The President, High Court of Manipur Bar Association.
10. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Manipur.
11. The Private Secretary to the Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
12. The Private Secretary to the Hon'ble Mr. Justice Kh. Nobin Singh. High Court of Manipur.
13. P.A. to Registrar, High Court of Manipur.
14. Concerned file.
15. Notice Board.

N. Rajnikanta Singh
REGISTRAR (I/C)
HIGH COURT OF MANIPUR